

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 1221
(TO BE ANSWERED ON 28.06.2019)**

SALE OF CEL

†1221. SHRI SU. THRUNAVUKKARASAR:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Government has approved a 100 per cent strategic sale along with transfer of management control of Central Electronics Limited (CEL);**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) the time by which the sale process is likely to be completed; and**
- (d) the revenue likely to be generated through this sale process?**

ANSWER

MINISTER OF HEALTH AND FAMILY WELFARE; MINISTER OF SCIENCE AND TECHNOLOGY; AND MINISTER OF EARTH SCIENCES

(Dr. HARSH VARDHAN)

- (a)&(b) The Cabinet Committee on Economic Affairs (CCEA) has given 'in principle' approval for strategic disinvestment of 100 percent shareholding of the Government in Central Electronics Limited (CEL), on the recommendation of NITI Aayog.**
- (c)&(d) Since the strategic disinvestment process is in progress, it will be pre-mature to state when it will be completed and the revenue that it will generate.**
